

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3225**  
TO BE ANSWERED ON 12/07/2019

**Action Plan on Climate Change**

3225. SHRI L.S. TEJASVI SURYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has considered amending the National Action Plan on Climate Change (NAPCC) given the record rise in temperature nationwide, especially in North and Central India;
- (b) if so, the details thereof; and
- (c) the target set, budget allocated and funds sanctioned for the National Clean Air Programme in Karnataka till date?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) & (b) The Government has initiated action for revision of eight missions under the National Action Plan on Climate Change in line with India's Nationally Determined Contributions, submitted under the Paris Agreement. The National Disaster Management Authority has issued separate guidelines for preparation of Action Plan on Prevention and Management of Heat-Wave for the States.

(c) Under National Clean Air Programme (NCAP), 20-30% reduction of Particulate Matter (PM) PM<sub>2.5</sub> and PM<sub>10</sub> concentration is targeted by 2024, keeping 2017 as the base year for comparison. A list of 102 non-attainment cities that have exceeded the prescribed National Ambient Air Quality Standards has been drawn up under NCAP. Out of these, 28 cities with million plus population and PM<sub>10</sub> levels greater than 90µg/m<sup>3</sup> have been identified for initiating priority actions. Four cities in the State of Karnataka, namely, Bengaluru, Davanagere, Gulbarga, and Hubli-Dharwad are in the list of 102 non-attainment cities. As on date, the budget approved for Bengaluru is rupees 10 crore, for Davanagere is Rs. 20 lakh, and for Gulbarga and Hubli-Dharwad is Rs. 10 lakhs per city.

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